

12.10 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business for the week commencing 30th March will consist of—

(1) Consideration of any item of Government Business entered in today's Order Paper and not concluded.

(2) Discussion and voting of Demands for Grants in respect of the Ministries of—

Works, Housing and Supply

Scientific Research and Cultural Affairs

Transport and Communications
Labour and Employment.

(3) Discussion on the Report of the Inquiry into the Chinakuri Colliery Disaster laid on the Table of the House on the 16th February, 1959, on a motion to be moved by Shrimati Renu Chakravartty and others on 2nd April, at 5 P.M.

12.11½ hrs.

DEMANDS FOR GRANTS—contd.*MINISTRY OF INFORMATION AND BROADCASTING**

Mr. Speaker: The House will now take up discussion and voting on Demands Nos. 61 to 63 and 124 relating to the Ministry of Information and Broadcasting for which four hours have been allotted.

Hon. Members desirous of moving cut motions may hand over at the Table within 15 minutes the numbers of the selected cut motions. I shall treat them as moved, if the Members in whose names those cut motions stand are present in the House and the motions are otherwise in order.

*Moved with the recommendation of the President.

DEMAND No. 61—MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 16,17,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Ministry of Information and Broadcasting'."

DEMAND No. 62—BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 4,25,77,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Broadcasting'."

DEMAND No. 63—MISCELLANEOUS DEPARTMENTS AND EXPENDITURE UNDER THE MINISTRY OF INFORMATION AND BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 3,14,88,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1960, in respect of 'Miscellaneous Departments and Expenditure under the Ministry of Information and Broadcasting'."

DEMAND No 124—CAPITAL OUTLAY ON BROADCASTING

Mr. Speaker: Motion moved:

"That a sum not exceeding Rs. 1,83,33,000 be granted to the President to complete the sum necessary to defray the charges